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II. The Governor is further pleased to order the following:

- i. The University Grants Commission(UGC) Regulations prescribing qualifications for appointment to the posts of Assistant Professor in respect of the above subjects are adopted.
- ii. Out of the 13 (thirteen) teaching posts created earlier vide order No. 10/1/2018-S(AC) dated 13.04.22 the following 5 (five) posts are abolished as there are no incumbents holding these posts.

Sl. No.	Name of post	Number of posts
1.	Senior Lecturer (Graphic)	1
2.	Lecturer (Art History)	1
3.	Junior Lecturer (Painting)	1
4.	Ceramics Demonstrator	1
5.	Demonstrator Technocraft	1

- iii. The remaining 8 (eight) posts as listed below are kept as supernumerary posts. These posts listed below will stand abolished as and when the incumbent holding the post retires or becomes eligible to be appointed as Assistant Professor and appointed as Assistant Professor.

Sl. No.	Name of post	Number of posts
1.	Senior Lecturer (Applied Art)	2
2.	Senior Lecturer (Fine art)	2
3.	Junior Lecturer (Sculpture)	1
4.	Junior Lecturer (Graphic)	2
5.	Junior Lecturer (Applied Art)	1

- iv. The eligibility, as prescribed by the UGC, in respect of the present regular teaching staff of Imphal Art College shall be examined by a Committee constituted by the Director, Art & Culture. The findings of the Committee shall further be scrutinised by a Committee headed by the Administrative Secretary, Art & Culture. The cases of existing regular teaching staff shall be sent to Manipur Public Service Commission(MPSC) along with all relevant documents and information for their appointment as Assistant Professor. Appointment to the post of Assistant Professor shall be done only after receiving the recommendations of MPSC.
- v. The posts of Assistant Professors, which cannot be filled due to ineligibility of the existing regular teaching staff will be kept frozen. Those, regular teaching staff, who are ineligible as per the Regulations of UGC shall continue against the supernumerary posts as listed at sub-para iii above.
- vi. The promotion or placement, of those who are regularly appointed directly or by following the procedure prescribed in sub para iv above, shall be done by following the procedure prescribed under Career Advancement Scheme of UGC.

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3. The Governor of Manipur is also pleased to order the upgradation of post of Principal created vide order No.10/1/2018-S(AC) dated 13.04.2022 to the post of Principal at the Academic Pay Level 13A with rationalised entry pay of Rs.1,31,400 with Special Allowance of Rs.4500/- per month and shall be filled regularly only by direct recruitment through MPSC in accordance with the eligibility conditions prescribed by UGC as done in the case of colleges of the Higher Education Department of the State Government.

III. This is issued in pursuance of the decision and approval of the Governor in Council's meeting held on 25-01-2026 and as concurred by the Finance Department vide U.O. No.157/2025-2026/FD(PIC) dated 30.01.2026 and Department of Personnel vide U.O. No.69/2025-2026/DP dated 04.02.2026.

By orders in the name of the Governor,

H. GYAN PRAKASH,  
Commissioner (Art & Culture),  
Government of Manipur.

**Manipur Gazette No. 5, Part – II(B) Wednesday, June 3, 2026 (Jyaishta 13, 1948)****Part – II(B)  
HIGH COURT OF MANIPUR  
AT IMPHAL****NOTIFICATION**Imphal, the 9<sup>th</sup> April, 2026

No. HCMEST-12/1/2025-ESTT-1/: In exercise of the power conferred under Article 229(1) of the Constitution of India, read with Rule 6(1) & 7(10) of the “High Court of Manipur Officers and Employees Recruitment and Condition of Service (Classification, Control, Appeal and Conduct) Rules, 2020”, Hon’ble the Chief Justice is pleased to appoint **Shri Irom Opendro Singh, Librarian** on promotion as **Librarian-cum-Research Officer** in the High Court of Manipur temporarily in the Level-12 of Pay Matrix (₹ 53,100–1,67,800) of Manipur Services (Revised Pay) Rules, 2019 per month plus other allowances as admissible under the Rules from time to time w.e.f. date of joining vice Smt. Hidangmayum Anita Devi, retired.

He shall be on probation for 2 (two) years.

By order etc.,

**OJESH MUTUM,**  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

**HIGH COURT OF MANIPUR  
AT IMPHAL****NOTIFICATION**Imphal, the 25<sup>th</sup> March, 2026

No. HCMEST-12/1/2026-ESTT-1/ : In exercise of the power conferred under Article 229(1) of the Constitution of India, read with Rule 6(1) & 7(2) of the “High Court of Manipur Officers and Employees Recruitment and Condition of Service (Classification, Control, Appeal and Conduct) Rules, 2020”, Hon’ble the Chief Justice is pleased to appoint **Shri Senjam Joychand Singh, Joint Registrar (Admn./PM&P)** on promotion as **Registrar (Admn./PM&P)** in the High Court of Manipur temporarily in the Level-15 of Pay Matrix (₹ 1,23,100–2,15,900) of Manipur Services (Revised Pay) Rules, 2019 per month plus other allowances as admissible under the Rules from time to time w.e.f. date of joining vice Shri Phuritshabam Japan Singh, retired.

He shall be on probation for 2 (two) years.

By order etc.,

**OJESH MUTUM**  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

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**HIGH COURT OF MANIPUR  
AT IMPHAL**

**A D D E N D U M**

Imphal, the 26<sup>th</sup> March, 2026

No. HCMEST-12/1/2026-ESTT-1/: In continuation of this Registry's Notification of even number dated 25<sup>th</sup> March, 2026 the following words shall be added as last paragraph:

“This promotion shall be subject to the final outcome of W.P.(C) No. 79 of 2025.”

OJESH MUTUM,  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**ORDER**

Imphal, the 5<sup>th</sup> May, 2026

No. HCMEST/19/2025-ESTT.-1: In exercise of the powers conferred under Rule 6 read with Rule 61 of the ‘High Court of Manipur Officers and Employees Recruitment and Condition of Services (Classification ,Control, Appeal and Conduct) Rules, 2020’, Hon’ble The Chief Justice, High Court of Manipur is pleased to re-employ the following retired Assistant Registrars as Assistant Registrar in the High Court Service for a period of 6 (six) months with effect from the date of issue of this order.

1. Shri Lourebam Sunil Singh
2. Shri Maibam Sanayaima Meitei

They shall be entitled to draw monthly pay – “last pay drawn minus pension”.

By order etc.,

OJESH MUTUM ,  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

**Manipur Gazette No. 5, Part – II(B) Wednesday, June 3, 2026 (Jyasitha 13, 1948) 3****HIGH COURT OF MANIPUR  
AT IMPHAL****NOTIFICATION**Imphal, the 20<sup>th</sup> May, 2026

No. HCM/A-49/92-A&E(Pt.) : In exercise of the power conferred under Article 229(1) of the Constitution of India, read with Rule 6(1) & 7(12) of the 'High Court of Manipur Officers and Employees Recruitment and Condition of Service (Classification, Control, Appeal and Conduct) Rules, 2020', Hon'ble The Chief Justice of the High Court of Manipur is pleased to appoint the following Sr. Personal Assistants on promotion to the post of 'Private Secretary' (in order of merit-cum-seniority), temporarily in the Level-11 of Pay Matrix (₹ 47,600 –1,51,100) of Manipur Services (Revised Pay) Rules, 2019 per month plus other allowances as admissible under the Rules from time to time w.e.f. the date of joining.

<b>Sl. No.</b>	<b>Name and Designation</b>	<b>Remarks</b>
1	Ningombam Victoria, Sr. Personal Assistant	Vice P.H. Thaisii Veihras Pao, retired
2	Shougrakpam Devananda Singh, Sr. Personal Assistant	Vice Rajkumar Priyojit Singh, promoted
3	Lairenmayum Indrajeet Singh, Sr. Personal Assistant	Vice Laishram Dhakeshori Devi, promoted
4	John Telen Kom, Sr. Personal Assistant	Vice Rajkumar Bidyasunder Singh, promoted
5	Chongnunkim Gangte, Sr. Personal Assistant	Against 1 (one) of the 12 (twelve) posts created vide Govt. of Manipur, Secretariat: Law and Legislative Affairs Department letter no. 16/4/2012-Law(GHC) dated 01-07-2013

They shall be on probation for 2 (two) years from the date of joining.

By order etc.,

**OJESH MUTUM**  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

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**GOVERNMENT OF MANIPUR  
DIRECTORATE OF PRINTING & STATIONERY  
(A Paperless Directorate)**

**NOTIFICATION**  
Imphal, the 2<sup>nd</sup> June , 2026

No.: ID-DPS-203/10/2025-DPS-DP&S: It is hereby notified that there was no weekly publication of the Manipur Gazette on 27th May, 2026, as the Directorate of Printing and Stationery, Manipur, did not receive the relevant documents for the Weekly publication.

TH. BINODKUMAR SINGH,  
Assistant Director,  
Printing & Stationery, Manipur.